

: |  
C.A.No. 936-938 OF 2001

ITEM No.10

Court No. 1

SECTION IIIA/III/X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal Nos. 936-938 of 2001  
(For Prel.Hearing)

Indicarb Limited

Appellant (s)

VERSUS

State of Tamil Nadu & Ors.

Respondent (s)

(With appln.(s) for impleading party)  
(For directions)

With Writ Petition (C) No. 409 of 1997  
(With appln.(s) for direction)

Civil Appeal No. 939 of 2001  
(With appln.(s) for impleading party, prayer for interim relief and  
office report)

Writ Petition (C) No. 675 of 1997

Writ Petition (C) No. 129 of 1998  
(With office report)

Writ Petition (C) No. 155 of 1998

Writ Petition (C) No. 157 of 1998

Writ Petition (C) No. 180 of 1998

Writ Petition (C) No. 199 of 1998

Writ Petition (C) Nos. 206-208 of 1998

Civil Appeal Nos. 945 of 2001  
(With prayer for interim relief and office report)

Writ Petition (C) No. 249 of 1998

Writ Petition (C) No. 268 of 1998

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Writ Petition (C) Nos.273 of 1998

Writ Petition (C) No. 359 of 1998

Writ Petition (C) No. 374 of 1998  
(With appln.(s) for stay)

Writ Petition (C) Nos.503-505 of 1998  
(With office report)

Writ Petition (C) No. 242 of 1998

Writ Petition (C) No. 602 of 1998  
(With office report)

Writ Petition (C) Nos. 610-611 of 1998  
(With office report)

Writ Petition (C) No. 654 of 1998

Civil Appeal Nos. 952-954 of 2001  
(With prayer for interim relief and office report)

Writ Petition (C) No. 9 of 1999

Writ Petition (C) No. 30 of 1999

Writ Petition (C) No. 48 of 1999

Civil Appeal Nos. 955-956 of 2001  
(With prayer for interim relief)

Writ Petition (C) No. 92 of 1999

Writ Petition (C) No. 96 of 1999

Writ Petition (C) No. 112 of 1999

Writ Petition (C) No. 119 of 1999

Writ Petition (C) No. 120 of 1999

Writ Petition (C) No. 136 of 1999

Writ Petition (C) No. 167 of 1999

Civil Appeal Nos. 957-964 of 2001  
(With prayer for interim relief and office report)

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Writ Petition (C) No. 219 of 1999

Writ Petition (C) No. 221 of 1999  
(With appln.(s) for stay and exemption from filing O.T.)

Writ Petition (C) No. 267 of 1999

Civil Appeal No. 967 of 2001  
(With appln.(s) for impleading party, prayer for interim relief  
and office report)

Writ Petition (C) No. 5 of 1998

Civil Appeal Nos.972-973 of 2001  
(With appln.(s) for c/delay in filing SLP, prayer for interim relief  
and office report)

Writ Petition (C) No. 420 of 1999

Writ Petition (C) No. 423 of 1999

Writ Petition (C) No. 98 of 1999

Writ Petition (C) No. 125 of 1999

Writ Petition (C) No. 382 of 1999  
(With office report)

Writ Petition (C) No. 392 of 1999

(With office report)

Writ Petition (C) No. 510 of 1999

Writ Petition (C) No. 543 of 1999

Writ Petition (C) No. 195 of 1999  
(With appln.(s) for directions)

Writ Petition (C) No. 139 of 2000

Writ Petition (C) No.141 of 2000

Writ Petition (C) No.154 of 2000

Writ Petition (C) No. 253 of 2000

Writ Petition (C) No. 279 of 2000

Writ Petition (C) No.280 of 2000

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Writ Petition (C) No.282 of 2000

Writ Petition (C) No.146 of 2000  
(With office report)

Writ Petition (C) No.278 of 2000  
(With appln.(s) for ex-parte stay and office report)

Writ Petition (C) No. 327 of 2000

Writ Petition (C) No. 145 of 2000

Writ Petition (C) Nos. 400 of 2000

Civil Appeal Nos. 993-995 of 2001  
(With prayer for interim relief and office report)

Civil Appeal No. 997 of 2001  
(With prayer for interim relief and office report)

Civil Appeal Nos. 1649-1654 of 2001  
(With appln.(s) for directions, condonation of delay in filing  
rejoinder, impleading party, prayer for interim relief and  
office report)

Writ Petition (C) No. 110 of 2000  
(With appln.(s) for permission to place addl. documents on record,  
interim relief, stay and office report)

Writ Petition (C) No. 615 of 2000  
(With appln.(s) for permission to place addl. documents on record  
and stay)

Writ Petition (C) No. 268 of 2001

Special Leave Petition (C) No. 18556 of 2001  
(With prayer for interim relief and office report)

Writ Petition (C) No. 547 of 2001

Writ Petition (C) No. 540 of 2001  
(With appln.(s) for ex-parte stay)

Writ Petition (C) No. 534 of 2001  
(With appln.(s) for ex-parte stay)

Writ Petition (C) No. 570 of 2001  
(With appln.(s) for stay)  
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Writ Petition (C) No. 3 of 2002

Writ Petition (C) No. 13 of 2002

Writ Petition (C) No. 17 of 2002

Writ Petition (C) No. 44 of 2002  
(With appln.(s) for ex-parte stay)

Writ Petition (C) No. 20 of 2002

Writ Petition (C) No. 157 of 2002

S.L.P. (C) No. 6110 of 2002  
(With prayer for interim relief)

S.L.P. (C) No. 6189 of 2002  
(With prayer for interim relief)

S.L.P. (C) No. 6251 of 2002  
(With prayer for interim relief)

S.L.P. (C) No. 6281 of 2002  
(With prayer for interim relief)

Writ Petition (C) No. 156 of 2002

Writ Petition (C) No. 207 of 2002

Writ Petition (C) No. 329 of 2002

Special Leave Petition (C) No. 12076 of 2002  
(With appln. for impleading party, exem. from filing c/c of the  
impugned judgment and prayer for interim relief)

Writ Petition (C) No. 282 of 2002

Writ Petition (C) No. 303 of 2002

Writ Petition (C) No. 407 of 2002

Writ Petition (C) No. 304 of 2002

Writ Petition (C) No. 415 of 2002

Writ Petition (C) No. 426 of 2002

Writ Petition (C) No. 432 of 2002  
(With appln. for stay)

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Writ Petition (C) No. 458 of 2002

Writ Petition (C) No. 597 of 2002

Writ Petition (C) No. 253 of 2002  
(With appln.(s) for directions, stay and office report)

Writ Petition (C) No. 107 of 2003

Writ Petition (C) No. 181 of 2003  
(With office report)

Writ Petition (C) No. 182 of 2003

Writ Petition (C) No. 213 of 2003

Writ Petition (C) No. 316 of 2003  
(With office report)

Writ Petition (C) No. 318 of 2003  
(Office report on default)

Writ Petition (C) No. 320 of 2003  
(With appln.(s) for stay and office report)

Writ Petition (C) No. 335 of 2003  
(With appln.(s) for ex-party stay)

Writ Petition (C) No. 336 of 2003  
(With appln.(s) for ex-party stay)

Writ Petition (C) No. 343 of 2003  
(With appln.(s) for ex-party stay)

Writ Petition (C) No. 344 of 2003  
(With appln.(s) for ex-party stay)

Writ Petition (C) No. 345 of 2003  
(With appln.(s) for ex-party stay)

Writ Petition (C) No. 346 of 2003  
(With appln.(s) for ex-party stay)

Writ Petition (C) No. 347 of 2003  
(With appln.(s) for ex-party stay)

Writ Petition (C) No. 356 of 2003  
(With appln.(s) for ex-party stay)

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Writ Petition (C) No. 357 of 2003  
(With appln.(s) for ex-party stay)

Writ Petition (C) No. 358 of 2003  
(With appln.(s) for ex-party stay)

Writ Petition (C) No. 359 of 2003  
(With appln.(s) for ex-party stay)

Writ Petition (C) No. 360 of 2003  
(With appln.(s) for ex-party stay)

Date : 06/10/2003 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s)

In CA 936-38, 939, 945, Mr. C. Natarajan, Sr. Adv.  
952, 953, 954, 956 & 967 Mr. A.T.M. Sampath, Adv.

Mr. V. Balaji, Adv.  
Ms. T.S. Santhi, Adv.

In CA 955Mr. Sanjay R. Hegde, Adv.

In CA 957-964Mr. Praveen Kumar, Adv.  
Mr. R.V. Prasad, Adv.

In CA 972-973Mr. A.K. Ganguli, Sr.Adv.  
Mr. S. Prasad, Adv  
Ms. Chitra Venkataraman, Adv.

In CA 993-995Mr. K.K. Mani, Adv.  
Mr. R.L. Ramani, Adv.  
Ms. Manika Pandey, Adv.

In CA 997Mr. Sunil Kumar Jain, Adv.

In CA 1649-1654Mr. K.K. Venugopal, Sr.Adv.  
Mr. P.H. Parekh, Adv.  
Mr. Sameer Parekh, Adv.  
Mr. Sanad Ramakrishnan, Adv.

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For Petitioner(s)  
In WP 409, 221, 195 & 327Mr. P.N. Ramalingam, Adv.

In WP 253 & 318Mr. C. Natarajan, Sr.Adv.  
Mr. A.T.M. Sampath, Adv.  
Mr. V. Balaji, Adv.  
Ms. T.S. Shanthi, Adv.

In WP 675, 129, 155, 157,Mr. K.K. Mani, Adv.  
180, 199, 249, 268, 359,Mr. R.L. Ramani,Adv.  
503-505, 242, 602, 654, 92, Ms. Manika Pandey, Adv.  
96,112, 119, 120, 136, 167,  
219, 267, 5, 420, 423, 98,  
125, 510, 543, 139, 141,  
154, 253, 279, 280, 282,  
145, 400, 268, 570, 3, 13,  
157, 329, 407, 415, 426, 432,  
458, 597, 107, 181, 182 &  
SLP 18556 & 12076

In WP 206-08, 374, 9, 48,Mr. K.V. Vijaykumar, Adv.  
248, 20, 207, 282, 303, 304,  
320, 335, 336, 343-347 &  
356-360

In WP 273Mr. Sanjeev Sen, Adv.  
Ms. Nandini Gore, Adv.  
Mr. R.N. Karanjawala, Adv.  
for Ms. Manik Karanjawala,Adv.

In WP 610, 611 & 30Mr. Rakesh K. Sharma,Adv.

In WP 382 & 392Mr. V. Balachandran, Adv.

In WP 146 & 278 `Mr. Joseph Vellapally,Sr.Adv.  
Mr. Praveen Kumar,Adv.

In WP 110, 615 & 213Mr. K.K. Venugopal,Sr.Adv.  
Mr. P.H. Parekh,Adv.  
Mr. Sameer Parekh, Adv.  
Mr. Sanand Ramakrishnan, Adv.

In WP 547, 17, 44 & 316 Mr. U.A. Rana, Adv.  
Mr. Arvind Kumar, Adv.  
for M/s. Gagrat & Co., Advs.

In WP 540 & 534 and Mr. Altaf Ahmad, ASG  
SLP 6110, 6189 6251 Mr. Ashok Kumar Gupta, Adv.  
& 6281 Mr. Farrukh Rashid, Adv.  
...9/-

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In WP 156 Mr. M.N. Shroff, Adv.

For U.O.I. Mr. Raju Ramachandran, ASG  
Mr. R.P. Bhatt, Sr. Adv.  
Mr. Y.P. Mahajan, Adv.  
Mr. Rajiv Tyagi, Adv.  
Mr. B.V.B. Das, Adv.

Mr. Pratish Kapur, Adv.  
Ms. Neera Gupta, Adv.  
Mr. P. Parmeswaran, Adv.

Mr. S.N. Terdol, Adv.  
Mr. B.K. Prasad, Adv.  
Mrs. Sushma Suri, Adv.

For N.C.T. of Delhi: Mr. K.C. Kaushik, Adv.  
& all U.Ts. Ms. Anil Katiyar, Adv.  
Mr. D.S. Mehra, Adv.

Ms. Anil Katiyar, Adv.  
Ms. Sunita Sharma, Adv.

For Respondent (s)  
For State of Tamil Nadu Mr. A.K. Ganguli, Sr. Adv.  
Mr. S. Prasad, Adv.  
Mr. Chitra Venkataraman, Adv.

For Orissa: Mr. Janaranjan Das, Adv.  
Mr. Gourang Biswal, Adv.  
Ms. S. Mishra, Adv.  
Ms. Moushumi Gahlot, Adv.

In CA 936-938, 939, WP 611, Ms. K. Amereswari, Adv.  
CA 952, 956, 957-64, WP 195, Mr. G. Prabhakar, Adv.  
400, 268, 540, 3, 13, 20,  
SLP 6110, 6189, 6251 & 6281

For State of W.B. Mr. B. Sen, Sr. Adv.  
Mr. J.R. Das, Adv.  
Mr. Gourang Biswal, Adv.  
Ms. S. Mishra, Adv.  
for M/s. Sinha & Das, Advs.

In CA 936-938, WP 602, 92 Mr. B. Sen, Sr. Adv.  
& 195 Mr. D.K. Sinha, Adv.  
Mr. J.R. Das, Adv.  
Mr. Gourang Biswal, Adv.  
Ms. S. Mishra, Adv.  
Ms. Moushumi Gahlot, Adv.  
Mr. A.K. Yadav, Adv.  
...10/-

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In CA 936-938, 945 & 997 Mr. Ravindra K. Adsure, Adv.  
Mr. Mukesh K. Giri, Adv.

For State of KarnatakaMr. Sanjay R. Hegde,Adv.

In WP 409 & 199Mr. Ranjan Mukherjee, Adv.

In WP 409, 199, CA 957-64,Ms. H. Wahi, Adv.  
1649-54, WP 110, 615 & 213

In WP 409 & 199Ms. Naresh K. Sharma, Adv.

In WP 409, 199, 327, 110, Mr. R.C. Verma, Adv.  
426, 458 & 213 and CA 927, Mr. Mukesh Verma, Adv.  
1649-54Mr. Manish Shanker, Adv.

In WP 409, 180, 199, 207,Mr. G. Prakash, Adv.  
208, 273, 504, 242, 602,  
611, 48, 219, 195, 139, 154,  
279, 282 & 400

In WP 409, 199 & 195Ms. Asha Gopalan Nair, Adv.

In WP 675 and 5Mr. A. Mariarputham, Adv.

In WP 129, 199, 273, 30, 112, Mr. V.G. Pragasam, Adv.  
119, 120, 167, 98, 154, 279,  
280, 145, 547, 17, 44, 303,  
181 & 182, CA 952-54, 955,  
956 & 997 & SLP 18556

In WP 129, 92, 112, 282, 547,Ms. Revathy Raghavan, Adv.  
570, 3, 20, 157, 207, 303,  
407, 426, 432, 458 & 253

In WP 155, 157, 199, 206, 423,Mr. V. Krishna Murthy, Adv.  
382, 392, 510, 543, 195, 139,  
141, 154, 253, 279, 280, 146,  
278 and 145

In WP 155, 199, 206, 249, 503-Mr. G.B. Sathe, Adv.  
505, 9, 92, 112, 167, 221 & 5

In WP 157, 199 and 253Mr. B.B. Singh, Adv.

In WP 199Mr. Sushil Kumar Jain,Adv.

in WP 199Ms. Kamini Jaiswal, Adv.

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in WP 199, 112, 505 & CA 997Mr. H.M. Singh, Adv.  
Mr. Anil Hooda, Adv.  
Mr. Kaushal Yadav, Adv.  
Mr. R.S. Suri, Adv.

In CA 997, WP 426 and 181Mr. T.C. Sharma, Adv.  
Ms. Neelam Sharma, Adv.

In CA 997Mr. Anil Shrivastav, Adv.  
Ms. Jyoti Dutt,Adv.

In CA 945, 952-54, 997  
& WP 181Mr. T.L.V. Iyer, Sr.Adv.  
Mr. K.R. Sasiprabhu, Adv.

In WP 268, WP 359, 30, 136,  
253, 282 and 146Mr. Anil Kumar Tandale, Adv.

In WP 273, 30, 195 & 327Mr. N. Ganpathy, Adv.

In WP 273, 602 & 611Mr. K.R. Nagaraja, Adv.

In WP 602, 221, 540, 534  
and 407Mr. R.S. Jena, Adv.

In WP 610Mr. Prem Malhotra, Adv.

In CA 956, WP 3, 207, 303 &  
426Mr. Ramesh Babu M.R., Adv.  
Ms. Anupama Madanam, Adv.

In CA 957-64, 997 & 1649-54 Mr. B.S. Banthia, Adv.  
& WP 253 & 110Mr. Naveen Sharma, Adv.

In CA 957-64, 997, 1649-54 Ms. Sandhya Goswami, Adv.  
& WP 253

In WP 219, 267 and 195Mr. K. Ram Kumar, Adv.

In WP 221, 195 and 426Mr. Sakesh Kumar, Adv.  
Mr. S.K. Agnihotri, Adv.

In WP 5Mr. Ranji Thomas, Adv.  
Ms. Bharati Upadhyay, Adv.  
Mr. V.N. Raghupathy, Adv.  
Mr. Javed M. Rao, Adv.

In CA 972-973Mr. S. Guru Krishna Kumar, Adv.  
Mrs. Srikala, Adv.  
Mr. C.K.M. Singh, Adv.  
Mr. S.R. Setia, Adv.  
...12/-

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In WP 195Mr. M.N. Shroff, Adv.

In WP 195Mr. P.R. Ramasesh, Adv.

In WP 141Mr. Rajeev Sharma, Adv.

In WP 253, 110 and 426Mr. Sushil Kumar Jain, Adv.

In WP 327Mr. Mahabir Singh, Adv.

For State of H.P. Mr. J.S. Attri, Adv.

For State of AssamMs. Krishna Sarma, Adv.

Ms. Asha Gopalan Nair, Adv.  
Mr. V.K. Sidharthan, Adv.  
for M/s. Corporate Law Group, Adv.

Mr. S.R. Bhat, Adv.  
Ms. Sushma Suri, Adv.

UPON hearing counsel the Court made the following  
O R D E R

C.A. No. 945, 952, 953, 954, 956 and 967 of 2001:

The civil appeals are dismissed as withdrawn.

W.P.(C) Nos. 120, 267, 125 of 1999 and 141 & 282 of 2000:

The writ petitions are dismissed as having become infructuous.

W.P.(C) Nos. 207, 208, 611, 610, 602, 503, 155, 129, 359, 157, 242 of 1998, 48, 9, 195 of 1999, 13 of 2002, 675 of 1997 and 280 of 2000.

List these matters on 13th October, 2003.

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Rest of the matters:

Learned Additional Solicitor General stated that the Ordinance is contemplated to be promulgated and, therefore, the cases be adjourned for four weeks.

List these matters after four weeks on a miscellaneous day.

[ Alka Dudeja ] [ Janki Bhatia ]  
Court Master Court Master

(Signed order is placed on the file.)

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 945 OF 2001

TVL Agro Chemical Industries Pvt. Ltd.... Appellant (s)

Versus

Union of India and Ors.... Respondent(s)

With C.A. Nos. 952, 953, 954, 956 and 967 of 2001

O R D E R

The civil appeals are dismissed as withdrawn.

.....CJI.

.....J.  
(S.B. Sinha)

.....J.

(AR. Lakshmanan)

New Delhi,  
October 06, 2003.

